

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**DIVISION BENCH**  
**COURT - I**

ITEM No.4 - IA/232(AHM)2024  
In  
C.P.(IB)/233(AHM)2021

**Proceedings under Section 10 IBC**

**IN THE MATTER OF:**

Mota Layja Gas Power Company Ltd

.....Applicant

**Order delivered on 06/02/2024**

**Coram:**

**Mr. Shammi Khan, Hon'ble Member(J)**  
**Mr. Sameer Kakar, Hon,ble Member(T)**

**PRESENT:**

For the Applicant :Mr. Sumit Parikh, Ld. Adv.  
For the Respondent :

**ORDER**

**IA/232(AHM)2024**

This is an application filed by the Liquidator for placing on record 1<sup>st</sup>. Quarterly Progress Report along with Receipt and Payment Account for the period from 27.09.2023 to 31.12.2023. The same is taken on record, with all just exceptions.

Place the report with the main file for further reference.

With this, **IA/232(AHM)2024** stands disposed off.

-Sd-

**SAMEER KAKAR**  
**MEMBER (TECHNICAL)**

-Sd-

**SHAMMI KHAN**  
**MEMBER (JUDICIAL)**